

ANNEXURE 9

Name of Corporate Debtor: Cengres Tiles Limited; Date of commencement of CIRP: 27 April, 2022; List of Creditors as on: June 27, 2022.

List of other creditors (Other than Financial Creditors and Operational Creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues.	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EPFO	10.06.2022	81,670.00						No	NA			81,670.00	Claim is under verification as suspended management is yet to provide required ledger confirmation
2	Rakesh Patel	27.06.2022	16,313,159.00						No	NA			16,313,159.00	Claim is under verification as suspended management is yet to provide required ledger confirmation
3									No	NA				
Total			16,394,829.00	-		0	0	0		0	0	0	16,394,829.00	

Interim Resolution Professional
In the matter of Cengres Limited

Navin Srichand Kanjwani
Registration Number - IBBI/IPA-002/IP-N00347/2017-18/10997
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Process specific e-mail ID for correspondence – cirp.schema@gmail.com
Date: 27 June 2022
Place: Ahmedabad